

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.07.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 270/9/HDB/2018
NAME OF THE COMPANY	Ind-Barath Energy (Utkal) Ltd
NAME OF THE PETITIONER(S)	Extraco Composites India Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind-Barath Energy (Utkal) Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. SUBASH	Adv.	9082702007	G. Subash

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
YOGESH JAGIA	Advocate		
D V A S Ravi Prasad	Advocate	9440234097	Prasad

**ORDER**

Learned Counsel Mr. G. Subash Present for the Petitioner.

Learned Senior Counsel Mr. Yogesh Jagia and Mr. D. V. A. S. Ravi Prasad present for the Respondent.

The respondent shall file counter within one week as a last chance.

List the matter on 09.08.2018 for hearing before admission.

  
MEMBER JUDICIAL